

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3544
ANSWERED ON:18.04.2005
PROCUREMENT OF RICE AS LEVY
Reddy Shri Karunakara G.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India (FCI) procured rice as levy in some districts of Karnataka under a special scheme instead of procuring paddy at Minimum Support Price (MSP);
- (b) if so, the reasons therefor;
- (c) whether the Government has received complaints of large scale corruption in purchase of rice during the last three years and the current year; and
- (d) if so, the action taken/proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a) & (b): The Food Corporation of India (FCI) has procured 9000 MT parboiled rice upto 12.4.2005 directly from the millers at levy price notified by the Government of India. The State Agency has procured 9, 674 MT of paddy upto 12.4.2005 under MSP operations.
- (c) & (d): No, Sir. The FCI has reported that only one complaint was received, which was investigated and defaulting officials were punished.